

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-10/2020

Kenneth Silveira. Petitioner.

Versus

State of Goa and another. Respondents.

Mr. Eldrin Afonso, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Maria Correia,
Additional Govt. Advocate for the State.

LD-VC-11/2020

Walter Fernandes. Petitioner.

Versus

State of Goa and another. Respondents.

None for the Petitioner.

Mr. D.J. Pangam, Advocate General with Mr. S.P.Munj, Additional
Govt. Advocate for the State.

***Coram : M.S. Sonak,
Smt. M.S. Jawalkar, JJ.***

Date : 22nd May, 2020.

P.C. :-

Heard Mr. M.E. Afonso for the Petitioner in

CW.10/2020. Mr. Walter Fernandes, the Petitioner who appears in person in CW11/2020 though notified, is absent. Learned Advocate General appears for the Respondents.

2. For the reasons set out in the Judgment and Order dated 20th May, 2020 in CW 8/2020 and the connected matters, these petitions are disposed of.

3. In the Judgment and Order made in CW.8/2020 and connected matters it appears that the Coram and the date of the order is not reflected. This order was made on 20th May, 2020 and uploaded on the website on the same day. Accordingly, necessary corrections be carried out to the said Judgment and Order, so as to indicate the Coram and the date. The corrected Judgment and Order be uploaded once again on the website.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.